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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (Appeal) No. 528/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9THAUGUST, 2018, 10:30 A.M

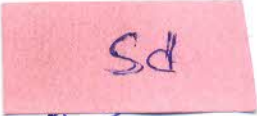
Name of the Company	Bengal Sun Solar Energy (I) Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AK ANWAR APPELLANT
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9/8/18-

ORDER

The Ld. Pr.CA appears for the appellant. He filed Affidavit of service of notice on RoC, WB, RD and Income Tax authorities. The RoC has filed its report. He also filed on record the Rejoinder to the RoC report. It is taken on record. The matter to come up for further consideration on 12.09.2018.

List the matter on 12.09.2018.


(M. B. Gosavi)
Member(J)